

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CP-833/2016

IN THE MATTER OF:

ATM Credit Investment Pvt. Ltd. Applicant/petitioner

Order under Section 391(2) & 394 of the Companies Act

Order delivered on 01.08.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR

Hon'ble President

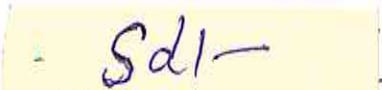
Ms. Deepa Krishan

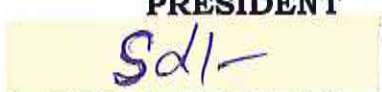
Hon'ble Member (T)

For the Applicant/petitioner :
For the RD(NR) Delhi : Mr. Manish Raj, Company Prosecutor
For the OL, Delhi : Ms. Chetna Kandpal, Company Prosecutor

ORDER

Mr. Puneet Rai, learned Counsel for the Income Tax Department is not present. In the interest of justice, hearing is deferred to 24th August, 2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER(TECHNICAL)

01.08.2017
V. Sethi